

# HIGH COURT OF UTTARAKHAND, NAINITAL

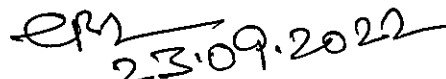
## **INTERACTION OF ADVOCATES FOR THE EMPANELMENT OF TRANSLATOR FOR THE HIGH COURT**

### **RESULT**

Pursuant to the Interaction held on 19.09.2022, 20.09.2022 and 21.09.2022, following Advocates have been empanelled as Translators in the Hon'ble High Court of Uttarakhand, Nainital.

<b>Sl. No.</b>	<b>Name of Advocate</b>
1.	Mr. Darshan Singh
2.	Mr. Yogesh Bhatt
3.	Mr. Neeraj Parihar
4.	Mr. Shantanu Pratap Singh
5.	Mr. Naman Kamboj
6.	Mr. Maneesh Bisht
7.	Mr. Kirti Sharan Agarwal
8.	Mr. Shailabh Pandey
9.	Mr. Dinesh Chandra Bhatt
10.	Mr. Aditya Purohit

**By Order of Hon'ble the Chief Justice**

  
23.09.2022  
(Vivek Bharti Sharma)  
Registrar General

No. 4384/XVII-1/Admin.A(Recruitment Cell)/2022

Date: 23 September, 2022

**Cc. for information:-**

1. P.P.S. to Hon'ble the Chief Justice.
2. P.S. attached to Hon'ble Judges of the Court.
3. P.S. to Registrar General.
4. President/, Secretary High Court Bar Association with a request to circulate amongst the members of the Bar.
5. Registrar (Judicial), Registrar (Computer), Registrar (Protocol), Registrar of the Court.
6. Jt. Registrars, Deputy Registrars, Assistant Registrars, Section Officers, of the Court.
7. Asst. Registrar (I.T.) with a request to upload the same in the website of the High Court.
8. Guard File/ Notice Board.

By order,

  
Registrar (Inspection) 23/9/22